

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1687.
TO BE ANSWERED ON WEDNESDAY, THE 27TH JULY, 2022.**

SBRAP

1687. ADV. A.M. ARIFF:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has published the State Business Reform Action Plan-2020 (SBRAP-2020) which ranks States and Union Territories based on business environment;
- (b) if so, the details thereof;
- (c) whether the State of Kerala has improved its position compared to SBRAP-2018 and 2019 in Ease of Doing Business (EoB) index and if so, the details thereof;
- (d) whether the Government intends to provide special financial assistance to the States which are in the forefront of EoB index; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** Yes, Sir. Department for Promotion of Industry and Internal Trade (DPIIT) has released assessment of States and Union Territories (UTs) under Business Reforms Action Plan, 2020 on 30.06.2022.

BRAP, 2020 included 301 reform points covering 15 business regulatory areas such as Investment Enablers, Access to Information and Transparency, Online Single Window System, Land Administration and Transfer of Land and Property, Land Allotment, Construction Permits Enablers, Labour Regulation Enablers, Environment Registration Enablers, Inspection Enablers, Paying Taxes, Obtaining Utility Permits, Contract Enforcement and other sector specific reforms. States and UTs have been assessed based on their performance in implementation of these reforms. Based on the assessment, States and UTs have been categorized as Top Achievers, Achievers, Aspirers and Emerging

Business Ecosystems. The assessment under BRAP, 2020 is given at **Annexure**.

- (c):** Yes, Sir. Kerala has improved its performance over the last 3 editions of BRAP exercise, although, the assessment methodology adopted in these editions of the BRAP are different from one another. The performance of Kerala over the last 3 editions of BRAP exercise is depicted below:

BRAP, 2017-18	BRAP, 2019	BRAP, 2020
21	28	Aspirers Category

- (d) & (e):** No, Sir. There is no provision for special financial assistance to the States/UTs under the BRAP exercise. The broader objective of the BRAP exercise is to foster business friendly climate, boost investors' confidence and augment Ease of Doing Business across the country.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1687 FOR ANSWER ON 27.07.2022.

Assessment of States/UTs under Business Reforms Action Plan, 2020

Sl. No.	Categories	States/UTs
1	Top Achievers	Andhra Pradesh Gujarat Haryana Karnataka Punjab Tamil Nadu Telangana
2	Achievers	Himachal Pradesh Madhya Pradesh Maharashtra Odisha Uttarakhand Uttar Pradesh
3	Aspirers	Assam Chhattisgarh Goa Jharkhand Kerala Rajasthan West Bengal
4	Emerging Business Ecosystems	Andaman & Nicobar Bihar Chandigarh Daman & Diu, Dadra & Nagar Haveli Delhi Jammu & Kashmir Manipur Meghalaya Nagaland Puducherry Tripura

Note: (i) Feedback could not be obtained for Arunachal Pradesh, Ladakh, Lakshadweep, Mizoram and Sikkim due to insufficient User Data.

(ii) States/UTs are organised in alphabetical order in each category.
